## SHREE SAI PRAKASH ALLOYS PVT LTD

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of unsecured financial creditors (other than financial creditors belonging to any class of creditors); Date of Commencement of CIRP: 30-09-2022; Revised List of Creditors as on 02-05-2023

		Details of claim received			Details of claim admitted								(Amount in C
s.No	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee		% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	NEDFi	02-05-2023	₹ 24,34,461.00	₹ 24,34,461.00	Unsecured Financial Creditor	-	NO	0.20%	-		-	-	NEDFi was erroneously included in the category of Secured Financial Creditor in the list of credirors filed on 15-12-2022 with NCLT Guwahati Bench. The Same is now corrected
+	Total		₹ 24,34,461.00	₹ 24,34,461.00				0.20%					

